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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA NO. 2225 OF 2004

New Delhi, this the 22<sup>nd</sup> day of September, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Shri O.P. Bansal  
R/o House No.1433/3,  
Wazir Nagar,  
Kotla Mubarak Pur,  
New Delhi – 110 003

...Applicant

(By Advocate Shri Yashpal, proxy for Shri M.K. Bhardwaj)

VERSUS

Union of India & Ors.  
Through

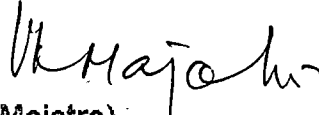
1. The Secretary  
Ministry of Communication  
Govt. of India  
Sanchar Bhawan, New Delhi.

2. Executive Director,  
Telephones MTNL  
Khurshid Bhawan,  
Janpath, New Delhi.

....Respondents

**ORDER (ORAL)**

Learned proxy counsel for applicant seeks and is allowed to withdraw this  
petition with liberty to file afresh.

  
(V.K. Majotra)  
Vice-Chairman (A) 22.9.04

/cc/